

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 303 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: M/s Wow Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

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| | For the Petitioner(s): | Mr. Manoj Kumar, Company Secretary | | |
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| | For the Respondent(s): | Mr. Manish Raj, Company Prosecutor for ROC, Delhi Ms. Lakshmi Gurung, Standing Counsel, IT Dept. | | |
|--|------------------------|---|--|--|

ORDER

Ld. Standing Counsel for the Income Tax Department prays for further
to file reply. Last opportunity is granted to them.

To come up on 9th January, 2018.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)